

**AMENDED CONSTITUTION OF VACATION BENCHES
OF PATNA HIGH COURT, PATNA**

Second Week

29.05.2017 (Monday) to 01.06.2017 (Thursday)

1. Hon'ble Mr. Justice Birendra Kumar -
(Civil and Criminal application motion bench)
All urgent Civil matters including writ
Petitions and other Civil and Crl.matters
not assigned to any other bench, if the
above matters insufficient then Cr. Misc.
Matters under section 438 Cr. P.C.
2. Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay-Cr. Misc. matters
under section 438 and 439 Cr. P.C.
3. Hon'ble Mr. Justice S. Kumar - Cr. Misc. matters under
section 438 and 439 Cr. P.C
4. Hon'ble Mr. Justice Madhuresh Prasad- Cr. Misc. matters under
Section 438 and 439 Cr. P.C.

**AMENDED CONSTITUTION OF VACATION BENCHES OF
PATNA HIGH COURT, PATNA**

Third Week

05.06.2017 (Monday) to 08.06.2017 (Thursday)

1. Hon'ble Mr. Justice Arvind Srivastava -
(Civil and Criminal application motion bench)
All urgent Civil matters other Civil including writ Petitions and Crl.matters not assigned to any other bench, if the above matters insufficient then Cr. Misc. Matters under section 438 Cr. P.C.
2. Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay-Cr. Misc. matters under section 438 and 439 Cr. P.C.
3. Hon'ble Mr. Justice Rajeev Ranjan Prasad - Cr. Misc. matters under section 438 and 439 Cr. P.C.
4. Hon'ble Mr. Justice S. Kumar – Cr. Misc. matters under Section 438 and 439 Cr. P.C.

**AMENDED CONSTITUTION OF VACATION BENCHES OF
PATNA HIGH COURT, PATNA**

Fourth Week

12.06.2017 (Monday) to 15.06.2017 (Thursday)

1. Hon'ble Mr. Justice Chakradhari Sharan Singh-
(Civil and Criminal application motion bench)
All urgent Civil matters
including writ Petitions and other Civil
and Crl.matters not assigned to any
other bench, if the above matters
insufficient then Cr. Misc. Matters
under section 438 Cr. P.C.
2. Hon'ble Mr. Justice Arun Kumar- Cr. Misc. Matters under
Section 438 and 439 Cr. P.C.
3. Hon'ble Mr. Justice Rajeev Ranjan Prasad- Cr. Misc. matters
under Section 438 and 439 Cr. P.C.
4. Hon'ble Mr. Justice Mohit Kumar Shah- Cr. Misc. matters under
Section 438 and 439 Cr. P.C.
5. Hon'ble Mr. Justice Prakash Chandra Jaiswal- Cr. Misc. matters
under Section 438 and 439 Cr. P.C.